

- (2) a copy of the Mysore Government Savings Bank (Nomination) Rules, 1964, published in Notification No. G.S.R. 613, dated the 18th April, 1964, under sub-section (3) of section 15 of the Government Savings Bank Act, 1873.
[Placed in Library, See No. LT-2971/64].

- (3) The Emergency Risks (Factories) Insurance (Second Amendment) Scheme, 1964, published in Notification No. S.O. 2190, dated the 27th June, 1964, under sub-section (7) of section 3 of the Emergency Risks (Factories) Insurance Act, 1962.
[Placed in Library, See No. LT-2972/64].

- (4) The Emergency Risks (Goods) Insurance (Second Amendment) Scheme, 1964, published in Notification No. S.O. 2191, dated the 27th June, 1964, under sub-section (6) of section 5 of the Emergency Risks (Goods) Insurance Act, 1962.
[Placed in Library, See No. LT-2973/64].

- (5) The Defence of India (Ninth Amendment) Rules, 1964, published in Notification No. G.S.R. 969, dated the 4th July, 1964, under section 41 of the Defence of India Act, 1962.
[Placed in Library, See No. LT-2974/64].

- (6) Notification No. S.O. 2679, dated the 8th August, 1964, under sub-section (2) of section 2C of the Insurance Act, 1938.
[Placed in Library, See No. LT-2975/64].

RICE-MILLING INDUSTRY (REGULATION AND LICENSING) AMENDMENT RULES

The Parliamentary Secretary to the Minister of Food and Agriculture (Shri Shinde): Sir, on behalf of Shri D. R. Chavan I beg to re-lay on the Table a copy of the Rice-Milling Industry (Regulation and Licensing) Amendment Rules, 1964, published in Notification No. G.S.R. 747, dated the 16th May, 1964 under sub-section (4) of section 22 of the Rice-Milling Industry (Regulation) Act, 1958.

[Placed in Library, See No. LT-2888/64].

METALLIFEROUS (SECOND AMENDMENT) REGULATIONS; WORKING JOURNALISTS (CONDITIONS OF SERVICE) ETC. RULES; ANNUAL REPORT OF COAL MINES RESCUE STATIONS COMMITTEE; RESOLUTIONS re. BOARD FOR COTTON TEXTILE INDUSTRY AND REGARDING RECOMMENDATIONS FOR INTERIM WAGE INCREASE MADE BY C. W. B. FOR LIMESTONE AND DOLOMITE MINING INDUSTRIES AND THE TEA PLANTATION INDUSTRY AND APPOINTMENT OF WAGE BOARD FOR THE CEMENT INDUSTRY

The Minister of Labour and Employment (Shri D. Sanjivayya): Sir, on behalf of Shri R. K. Malviya I beg to lay on the Table a copy each of the following papers:—

- (1) The Metalliferous (Second Amendment) Regulations, 1964, published in Notification No. G.S.R. 946, dated the 4th July, 1964, under sub-section (7) of section 59 of the Mines Act, 1952.

[Placed in Library, See No. LT-2976/64].

- (2) The Working Journalists (Conditions of Service) and Miscellaneous Provisions (Amendment) Rules, 1964 published in Notification No. G.S.R. 997, dated the 11th